

National Company Law Tribunal

ITEM NO : 39


Allahabad Bench

CA No. 220/2019 in  
CP No. (IB)322/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 05.03.2020

NAME OF THE COMPANY: Mrs. Anita Nirula & Anr V/s M/s Piyush Shelters India Pvt Ltd

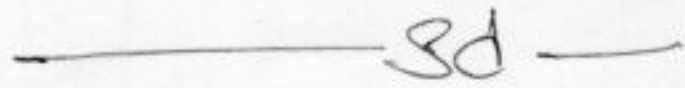
SECTION OF I & B CODE: 45 & 66 IBC

| <u>Sl. NO.</u> | <u>Name</u>           | <u>Designation</u> | <u>Representation</u> | <u>Signature</u>  |
|----------------|-----------------------|--------------------|-----------------------|---|
| 1.             | Dr. Ravi Kumar Mishra | PCMA               | RP                    |  |
| 2.             |                       |                    |                       |   |

Dr. Ram Kumar Mishra, PCMA for the RP is present.

As prayed, put up on 19.03.2020.

Dated: 05.03.2020



(Justice Rajesh Dayal Khare)  
MEMBER (J)